

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 08.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 59/10	TP 23/16	Hearing	397/ 398	K. Inbalathan Vs. Ver Terra Products India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1.	Rithika Rk. for CIL Nandakumar	Petitioner	
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Counsel for petitioner is present. Representative of R-4 is present. He has filed one application with a request to delete his name from the array of respondents as he is no longer the Director of the Respondent Company. Registry is directed to check and put up note.

Notice sent to R-1 is served. R-1 is called, no representation for R-1. Petitioner counsel is directed to obtain information from India Post website on the service of notice to the respondents. She has filed a memo that notices were sent to all the respondents and postal receipt copies are filed. Representative of R-4 is directed to serve a copy of the application on the petitioner's counsel.

List it on 29.08.2017.


MEMBER (J)


MEMBER (T)